

SL.No.28

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP(IB) No.260/9.HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Maducon Projects Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Sri Balaji Associates</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Ramky Infrastructure Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

Both the Counsel present. The Counsel for the Petitioner submits that the Arguing Counsel is not able to connect due to technical issues. Hence, post on 21.06.2023.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**